

List of the Eligible candidates who have applied (through proper channel) against the post of Stenographer - High Court (advertised vide Advt. Notice No.HHC/Admn.2(23)/82-VIII-, dated 17.05.2019) and are to appear in the 'Stenography Test' scheduled to be held on 3rd November, 2019 (Sunday) at 10.00 AM onward at Examination Centre i.e. High Court of Himachal Pradesh, Shimla-171001.

(IMPORTANT INSTRUCTIONS TO THE CANDIDATES)

- (i) This is mandatory for all the eligible candidates, as are listed here-in-below, to bring 'ADMIT CARD (to be downloaded from High Court Website) alongwith their testimonials/ documents in original and valid Photo ID proof in support of their identity, at the time of appearing in the Stenography Test on the scheduled date of test, failing which they shall not be permitted to sit in the test;
- (ii) The candidates will only be permitted to take along their own writing material like clip boards, ball pen etc. inside the examination Centre. However High Court will supply the shorthand notebooks for taking dictation;
- (iii) Use of mobile or any other electronic gadgets or incriminating articles relating to the test/exams. is/are strictly prohibited during the course of test and defaulter candidates are liable to be debarred;
- (iv) No candidate will be allowed to take along their baggage, mobile or any other electronic gadgets etc. in the examination Hall, except writing material like clip boards, ball pen.
- (v) The candidate shall enter the examination hall 30 minutes before the scheduled time of the examination. No candidate shall be admitted to the examination hall once the examination has commenced. No candidate will be permitted to leave the examination hall until the expiry of full allotted time.
- (vi) The candidates are required to go through the Rules qua appointment etc., which have been separately uploaded on the High Court website.
- (vii) No candidate shall be allowed to use white fluid / rubber to change / erase the transcribed matter or typed matter.
- (viii) No T.A/ D.A. will be paid by the High Court for taking this examination.
- (ix) If ineligibility is detected at any stage before or after the examination or if the conditions prescribed in the Rules and instructions given in the Advertisement notice for the examination are not complied with or any additional information / documents called for at any stage are not furnished within the time specified therein, he will not be allowed to take the examination.

S N	Roll No.	Name of the Candidate(s)	Father/Husband Name	Date of Birth	Educational Qualification	Eligibility Status
1.	1	Sh. Inder Dutt Sharma	S/o late Sh. Lekh Ram Sharma	13-04-76	Graduation	Eligible
2.	2	Sh. Rajesh Kumar	S/o Sh. Puran Singh Thakur	23-06-81	Graduation	Eligible
3.	3	Sh. Vijay Kumar	S/o Sh. Shonk Kumar	12-04-77	Graduation	Eligible
4.	4	Ms. Anita Mehta	W/o Vikas Mehta	08-10-80	Graduation	Eligible
5.	5	Ms. Nisha Kumari	W/o Vikas	27-05-87	MA	Provisionally allowed